

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :10/07/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-BLAPL/20525/2026 BLAPL/7026/2026	GOUTAM BEHERA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	KAMARDA /34 /2026 J.M.F.C.,BHOGRAI(Baleshwar) CT/0000099/2026
2	D-BLAPL/20528/2026 BLAPL/7027/2026	DEBI PRASAD MALLIA @ VICKY VS STATE OF ODISHA	RAMDAS ACHARY VS	LINGARAJ P.S. /26 /2025 3RD A.D.J., BHUBANESWAR(Khordha) CT/0000173/2025
3	D-BLAPL/18985/2026 BLAPL/7028/2026	TILAK AGRAWALLA VS STATE OF ODISHA	LALITENDU MISHRA VS	ANGUL TOWN /410 /2026 SPECIAL JUDGE (POCSO), ANGUL(Anugul) Spl/0000041/2026
4	D-BLAPL/17797/2026 BLAPL/7029/2026	SIBA PRASAD SETHI VS STATE OF ODISHA	SUDHANSU PRASAD MAHAPATRA VS	BRAHMAGIRI /19 /2026 1ST A.D.J., PURI(Puri) TR/0000011/2026
5	D-BLAPL/20534/2026 BLAPL/7030/2026	ADAM KHAN VS STATE OF ODISHA	PRADEEP KUMAR PARIDA VS	DHENKANAL SADAR /242 /2026 DISTRICT & SESSIONS JUDGE,DHENKANAL CT/0000155/2026
6	D-BLAPL/20536/2026 BLAPL/7031/2026	PRAKASH ANANDA MADNE VS STATE OF ODISHA	CHIRANJIB ROUT VS	TALCHER TOWN /671 /2026 S.D.J.M. CIVIL JUDGE (JD),TALCHER(Anugul) GR/0001186/2026
7	D-BLAPL/20541/2026 BLAPL/7032/2026	SUDARSHAN HEMBRUM VS STATE OF ODISHA	CHIRANJIB ROUT VS	KHAMAR /506 /2025 A.D.J.,TALCHER(Anugul) CT/0000013/2026
8	D-BLAPL/19213/2026 BLAPL/7033/2026	AMIT KUMAR NAYAK VS STATE OF ODISHA	DIBYA JYOTI SAHOO VS	JHARSUGUDA SADAR /248 /2026 S.D.J.M.-ADDL.CIVIL JUDGE(JD),JHARSUGUDA CT/0000934/2026
9	D-BLAPL/19945/2026 BLAPL/7034/2026	DAKTAR SAHOO VS STATE OF ODISHA	RAKESH BEHERA VS	PARJANG /425 /2025 ADDL.SESSION JUDGE CUM SPL.,JUDGMENT Spl/0000015/2025
10	D-BLAPL/20548/2026 BLAPL/7035/2026	LITU MAHAKUD @ DINESH VS STATE OF ODISHA	ARIJEET MISHRA VS	JAJPUR ROAD /359 /2026 J.M.F.C.,JAJPUR ROAD(Jajapur) CT/0000969/2026
11	D-BLAPL/20148/2026 BLAPL/7036/2026	LILISAN DIGAL VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	/ /0 A.D.J.,KODALA(Ganjam) 2(A)CC/0000004/2026

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12	D-BLAPL/20185/2026 BLAPL/7037/2026	SAMBIT GOUDA VS STATE OF ODISHA	SIDHARTHA SANKAR RAY (2) VS	SHERAGADA /40 /2026 A.D.J.,ASKA(Ganjam) ST/0000110/2026
13	D-BLAPL/20187/2026 BLAPL/7038/2026	GOKULANANDA BAGAR VS STATE OF ODISHA	SUNIL KUMAR PANDA VS	LAKHANPUR /52 /2026 DISTRICT AND SESSIONS JUDGE,JHAR CT/0000079/2026
14	D-BLAPL/20224/2026 BLAPL/7039/2026	PRASANT BISWAS VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	MALKANGIRI /342 /2026 SPECIAL JUDGE,MALKANGIRI(Malkang Spl/0000129/2026
15	D-BLAPL/20190/2026 BLAPL/7040/2026	SANDEEP PRADHAN @ KHITU VS STATE OF ODISHA	SUNIL KUMAR PANDA VS	CHHENDIPADA /291 /2026 SPECIAL JUDGE,ANGUL(Anugul) Spl/0000033/2026
16	D-BLAPL/20196/2026 BLAPL/7041/2026	SIBA @ AKASH MALLIK VS STATE OF ODISHA	AJIT CHANDRA MOHAPATRA VS	NISCHINTAKOILI /202 /2026 J.M.F.C.,NISCHINTAKOILI(Cuttack) GR/0000334/2026
17	D-BLAPL/20201/2026 BLAPL/7042/2026	SAROJ KUMAR SAHOO @ SAHU VS STATE OF ODISHA	SITIKANT MISHRA VS	CHHENDIPADA /559 /2025 SPECIAL JUDGE,ANGUL(Anugul) Spl/0000034/2025
18	D-BLAPL/20227/2026 BLAPL/7043/2026	BIKASH CHANDRA PANDA @ BIKASH RANJAN PANDA VS STATE OF ODISHA	AJIT KUMAR MOHANTY VS	KHARABEL NAGAR P.S. /426 /2026 S.D.J.M.,BHUBANESWAR(Khordha) CT/0001411/2026
19	D-BLAPL/20228/2026 BLAPL/7044/2026	BISWAJIT BEPARI VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	MALKANGIRI /342 /2026 SPECIAL JUDGE,MALKANGIRI(Malkang Spl/0000129/2026
20	D-BLAPL/20573/2026 BLAPL/7045/2026	HAPI @ TUSARKANTA BEHERA VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	TIGIRIA /73 /2018 A.D.J.,ATHAGARH(Cuttack) ST/0000104/2025
21	D-BLAPL/20229/2026 BLAPL/7046/2026	BIJAYA SETHI VS STATE OF ODISHA	NIRAJ KUMAR SETHI VS	/ /0 SPECIAL JUDGE,NAYAGARH(Nayagarh) SPL. 2(a)C.C./0000017/2026
22	D-BLAPL/20361/2026 BLAPL/7047/2026	ABHINNA DEHURY VS STATE OF ODISHA	BHARAT BHUSAN ROUTRAY VS	SEMILLIGUDA /81 /2026 NAYADHIKARI GRAMYA NAYALAYA, GR/0000098/2026
23	D-BLAPL/20209/2026	SATA NAG @ SATYA NAG	AMITAV TRIPATHY	KANTAMAL /164 /2026

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	BLAPL/7048/2026	VS STATE OF ODISHA	VS	ADDL.SESSION JUDGE CUM SPL.JUDGE Spl/0000178/2026
24	D-BLAPL/20210/2026 BLAPL/7049/2026	MUNA MAJHI VS STATE OF ODISHA	KULDEEP MOHANTY VS	// SPECIAL JUDGE,BALLIGUDA(Kandhamar)
25	D-BLAPL/20214/2026 BLAPL/7050/2026	SUDAM RANA VS STATE OF ODISHA	AMITAV TRIPATHY VS	2(A)CC/0000018/2026 / /0 ADDL.SESSION JUDGE CUM SPL.JUDGE
26	D-BLAPL/20218/2026 BLAPL/7051/2026	REETU MEENA VS STATE OF ODISHA	SUNIL KUMAR PANDA VS	2(A)CC/0000019/2026 ADVA /194 /2025 SPECIAL JUDGE,PARLAKHEMUNDI(Gajapati)
27	D-BLAPL/20344/2026 BLAPL/7052/2026	LIPU @ SUSANTA SAHOO VS STATE OF ODISHA	BIBHUTI RANJAN MOHANTY VS	Spl/0000100/2025 SALIPUR /119 /2025 A.D.J.,SALIPUR(Cuttack)
28	D-BLAPL/14170/2026 BLAPL/7053/2026	NARASINGH KHARA VS STATE OF ODISHA	MANORANJAN PADHY VS	ST/0000075/2025 BOIPARIGUDA /251 /2024 DISTRICT & SESIONS JUDGE,JEYPORE(Cuttack)
29	D-BLAPL/18325/2026 BLAPL/7054/2026	LOKESWAR NAIK VS STATE OF ODISHA	SWARAJ PATEL VS	CT/0000014/2025 SUNDARGARH SADAR /84 /2026 SPECIAL JUDGE (POCSO), SUNDARGARH
30	D-BLAPL/19212/2026 BLAPL/7055/2026	TULARAM DHARUA VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	Spl/0000019/2026 NAWAPARA /103 /2020 A.D.J.,NAWAPARA(Nuapada)
31	D-BLAPL/20184/2026 BLAPL/7056/2026	DALAGOBINDA GARDIA VS STATE OF ODISHA	KARUNAKAR GAYA VS	ST/0000022/2022 SUNDARGARH TOWN /225 /2026 S.D.J.M.-CIVIL JUDGE (SD),SUNDERGARH
32	D-BLAPL/19354/2026 BLAPL/7057/2026	SK. ISMILE @ S.K. ISMAIL VS STATE OF ODISHA	RAMESH CHANDRA MAHARANA VS	GR/0001014/2026 GURUDIJHATIA /93 /2013 A.D.J.,ATHAGARH(Cuttack)
33	D-BLAPL/19888/2026 BLAPL/7058/2026	DUKURA @ DASARATHI PALEYA VS STATE OF ODISHA	DEEPAK KU SAHOO VS	ST/0000612/2013 KALINGA NAGAR /203 /2025 A.D.J.,JAPUR ROAD(Jajapur)
34	D-BLAPL/19566/2026 BLAPL/7059/2026	SOUMYA RANJAN SENAPATI VS	DEEPAK MULIA VS	ST/0000064/2025 MAHILA P.S. BUXIBAZAR /74 /2026 S.D.J.M.,CUTTACK SADAR(Cuttack)

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35	D-BLAPL/20130/2026 BLAPL/7060/2026	STATE OF ODISHA SRIKAR BEHERA VS	BIKRAM CHANDRA GHADAI VS	GR/0000434/2026 BAUNISUNI /107 /2021 SPECIAL JUDGE,BAUDH(Baudh) Spl/0000027/2021
36	D-BLAPL/19443/2026 BLAPL/7061/2026	STATE OF ODISHA BADAL BEHERA VS	AMULYA RATNA PANDA VS	JODAPADAR /19 /2026 JMFC, KANAS(Puri) GR/0000051/2026
37	D-BLAPL/17021/2026 BLAPL/7062/2026	STATE OF ODISHA BIKHYATA NAYAK VS	SANJIB KUMAR BHANJADEO VS	/ /0 SPECIAL JUDGE,BHANJANAGAR(Ganjam) 2(A)CC/0000011/2026
38	D-BLAPL/17908/2026 BLAPL/7063/2026	STATE OF ODISHA RAHUL DANGRIA VS	MANORANJAN PADHY VS	LAXMIPUR /70 /2022 A.D.J.,KORAPUT(Koraput) CT/0000141/2022
39	D-BLAPL/20004/2026 BLAPL/7064/2026	STATE OF ODISHA SAGAR SAHU VS	BIJAYA KUMAR BEHERA 1 VS	SINAPALI /93 /2026 PRINCIPAL MAGISTRATE CUM JUV.JUS Juv.C.T./0000009/2026
40	D-BLAPL/20236/2026 BLAPL/7065/2026	STATE OF ODISHA KANHEI BARIK VS	ANIRUDHA DAS VS	MOTANGA /223 /2026 J.M.F.C.,DHENKANAL(Dhenkanal) GR/0000321/2026
41	D-CMAPL/30829/2026 CMAPL/93/2026	STATE OF ODISHA NIKHIL ODISHA LADY MATRONS MAHASANGHA,KENDRAPARA VS	ADV. VS	// () //
42	D-CMP/29939/2026 CMP/1123/2026	STATE OF ODISHA GHASIRAM KHARA VS	TUSAR KUMAR MISHRA VS	// CIVIL JUDGE (SD),MALKANGIRI(Malkangiri) EP/0000002/2024
43	D-CMP/29659/2026 CMP/1124/2026	PRAMILA KHARA CHAITANYA SAHU @ CHAITANA SAHU VS	PRAVASH CHANDRA JENA VS	// CIVIL JUDGE (SD),CHATRAPUR(Ganjam) CS/0000011/2024
44	D-CMP/30432/2026 CMP/1125/2026	RAHUL KUMAR SUR MINATI PARIDA VS	SUNIL KUMAR PANDA VS	// CIVIL JUDGE(J.D.)PATTAMUNDAI(Kendrapada) CS/0000529/2013
45	D-CMP/29634/2026 CMP/1126/2026	INDRAMANI PARIDA UMAKANTA DASH @ DAS VS	BIBEKANANDA MAHAPATRA VS	// DISTRICT & SESSIONS JUDGE,BHADRAKALINGAPUR Fao/0000105/2024
		SHYAMSUNDAR DAS		

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46	D-CMP/29439/2026 CMP/1127/2026	DHIRENDRA KUMAR PATI VS GOVERNMENT OF ODISHA	AJIT CHANDRA MOHAPATRA VS	// 2ND ADDL.CIVIL JUDGE(SD),BHUBANE CMA/0000121/2015
47	D-CMP/30654/2026 CMP/1128/2026	AMULYA BARICK @ AMULYA KU. BARICK VS AKSHAY KUMAR BARICK	BHABANI SHANKAR DASPARIDA VS	// CIVIL JUDGE (SD),PATTAMUNDAI(Kend CS/0000246/2021
48	D-CONTC/27077/2026 CONTC/3933/2026	SARAT CHANDRA PRUSTY VS SOVA SHARMA (IAS)	ADV. VS	// 0 //
49	D-CONTC/20139/2026 CONTC/3934/2026	BHABATOSH OJHA VS PROMOD KUMAR DASH, C.E.O, KEONJHAR CENTRAL COOP. BANK LTD., KEONJHAR	ADV. VS	// 0 //
50	D-CONTC/20140/2026 CONTC/3935/2026	MADAN MOHAN BEHERA VS PROMOD KUMAR DASH, C.E.O, KEONJHAR CENTRAL COOP. BANK LTD., KEONJHAR	ADV. VS	// 0 //
51	D-CONTC/21301/2026 CONTC/3936/2026	RADHEKRUSHNA MAJHI VS GAURAV SHIVAJI ISALWAR,IAS, COLLECTOR, BALANGIR	ADV. VS	// 0 //
52	D-CONTC/22447/2026 CONTC/3937/2026	GAJENDRA PRADHAN VS DEORANJAN KUMAR SINGH, I.A.S	ADV. VS	// 0 //
53	D-CONTC/22685/2026 CONTC/3938/2026	BISWAMBAR MUKHI VS ARINDAM DAKUA, IAS	M.PRATAP @ PRATAP KUMAR MOHAPATRA VS	// 0 //
54	D-CONTC/23493/2026 CONTC/3939/2026	BISWAJIT NAYAK VS MRUTYUNJAY TRIPATHY, OAS, TAHASILDAR,BHUBANESWAR	ADV. VS	// 0 //
55	D-CONTC/23524/2026 CONTC/3940/2026	HARI NAYAK VS PUNYA SALILA SRIVASTAVA, IAS	ADV. VS	// 0 //
56	D-CONTC/23695/2026 CONTC/3941/2026	BASANTI MUDULI VS MRUTYUNJAYA TRIPATHY, OAS, TAHASILDAR, BHUBANESWAR	ADV. VS	// 0 //
57	D-CONTC/27125/2026	BHAGABAN SAHOO	ADV.	//

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	CONTC/3942/2026	VS SOVA SHARMA (IAS)	VS	0 //
58	D-CONTC/25207/2026 CONTC/3943/2026	ADWEITA MALLIK VS BIBHUTI BHUSAN DASH, ENGINEER IN CHIEF, WATER RESOURCES DEPTT, BHUBANESWAR	SWAPNIL ROY VS	// 0 //
59	D-CONTC/27311/2026 CONTC/3944/2026	LAXMAN RANA VS BIBHUTI BHUSAN NAYAK, IAS	ADV. VS	// 0 //
60	D-CONTC/27321/2026 CONTC/3945/2026	ASWINI KUMAR BEHERA VS BIBHUTI BHUSAN NAYAK, IAS	ADV. VS	// 0 //
61	D-CONTC/27091/2026 CONTC/3946/2026	ARUN KUMAR PRADHAN VS SOVA SHARMA (IAS)	ADV. VS	// 0 //
62	D-CONTC/27421/2026 CONTC/3947/2026	NILAMANI MANGARAJ VS BILAS KUMAR BEHERA, ENGINEER IN CHIEF, (PUBLIC HEALTH), ODISHA	ADV. VS	// 0 //
63	D-CONTC/27355/2026 CONTC/3948/2026	DEBASIS MALLICK VS GOBINDA CHANDRA NAIK, OFS (SSG), DIRECTORATE OF LOCAL FUND AUDIT, ODISHA	ADV. VS	// 0 //
64	D-CONTC/27365/2026 CONTC/3949/2026	DEBAKI BEHERA VS VISHAL SINGH, I.A.S	BIRENDRA KUMAR PARDHI VS	// 0 //
65	D-CONTC/27105/2026 CONTC/3950/2026	DUKHABANDHU SAMAL VS SOVA SHARMA (IAS)	ADV. VS	// 0 //
66	D-CONTC/27432/2026 CONTC/3951/2026	MADAN CHANDRA NAYAK VS SOVA SHARMA (IAS)	ADV. VS	// 0 //
67	D-CONTC/27469/2026 CONTC/3952/2026	CHARI @ CHARULATA MOHARANA VS SOVA SHARMA, I.A.S	BASUDEV BARIK VS	// 0 //
68	D-CONTC/27487/2026 CONTC/3953/2026	BASANT KUMAR GARANAYAK VS	ADV. VS	// 0

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69	D-CONTC/27496/2026 CONTC/3954/2026	SOVA SHARMA (IAS) TIRTHA BISWAL VS KALI PRASANNA MOHAPATRA, I.A.S	ADV. VS	// // 0 //
70	D-CONTC/27889/2026 CONTC/3955/2026	MOHD.MUSTOFA ALI VS YAMINI SARANGI, IAS	ADV. VS	// 0 //
71	D-CONTC/27923/2026 CONTC/3956/2026	SWARUP KUMAR DASH VS GIRISH S.N, SECRETARY, PANCHAYATI RAJ AND DRINKING WATER DEPT.	ADV VS	// 0 //
72	D-CONTC/28191/2026 CONTC/3957/2026	BASANTI SAMANTARAY VS DR.SMITA MOHANTY, DIRECTOR, HAREKRUSHNA MAHATAB STATE LIBRAY, BHUBANESWAR	ADV. VS	// 0 //
73	D-CONTC/28220/2026 CONTC/3958/2026	GOPAL CHANDRA SAHU VS SHUBHA SARMA, IAS	ADV. VS	// 0 //
74	D-CONTC/30429/2026 CONTC/3959/2026	DEBABRATA RAY VS ANU GARG, I.A.S	KUMARESWAR MOHANTY VS	// 0 //
75	D-CONTC/28311/2026 CONTC/3960/2026	LOKANATH SABAT VS ARAVIND AGARWAL, COMMISSIONER CUM SECRETARY HIGHER EDUCATION DEPTT.,BHUBANESWAR	ADV VS	// 0 //
76	D-CONTC/28568/2026 CONTC/3961/2026	GITANJALI PANIGRAHI VS DR. SATYAJEET RAY, DIRECTOR, REGIONAL SPINAL INJURY CENTRE,SCB CUTTACK	ADV VS	// 0 //
77	D-CONTC/28569/2026 CONTC/3962/2026	MOHAN BEHERA VS SUBRAT KUMAR PANDA, IAS, DIRECTOR SOIL CONSERVATION AND WATERSHED DEVELOPMENT, BHUBANESWAR	ADV VS	// 0 //
78	D-CONTC/27411/2026 CONTC/3963/2026	LAMBODAR PRADHAN VS BIBHUTI BHUSAN DASH (I/C), ENGINEER-IN-CHIEF, WATER RESOURCES DEPARTMENT, BBSR	ADV. VS	// 0 //
79	D-CONTC/27413/2026 CONTC/3964/2026	DUKHABANDHU SAMAL VS BIBHUTI BHUSAN DASH (I/C), ENGINEER-IN-CHIEF, WATER RESOURCES DEPARTMENT, BBSR	ADV. VS	// 0 //

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80	D-CONTC/27549/2026 CONTC/3965/2026	RAJENDRA KUMAR PATRA VS KERTHI VASAN V,I.A.S	ADV. VS	// 0 //
81	D-CONTC/28794/2026 CONTC/3966/2026	KANHU MALIK VS ASHOK CHANDRA, CHAIRMAN CUM C.E.O., PUNJAB NATIONAL BANK, NEW DELHI	ADV. VS	// 0 //
82	D-CONTC/27763/2026 CONTC/3967/2026	SUBRAT KUMAR SINGHA VS HEMAKANTA SAY	BHABANI SANKAR MISHRA VS	// 0 //
83	D-CONTC/27370/2026 CONTC/3968/2026	MANJULATA SAHOO VS VISHAL SINGH, I.A.S, COLLECTOR CUM D.M,KEONJHAR	BIRENDRA KUMAR PARDHI VS	// 0 //
84	D-CONTC/27767/2026 CONTC/3969/2026	DAMAYANTI SWAIN VS SARA HEMBRAM, TAHASILDAR, BONTH, BHADRAK	ADV. VS	// 0 //
85	D-CONTC/28724/2026 CONTC/3970/2026	RANKANIDHI ACHARYA VS DR.MRINALINI DARSWAL, IAS	ADV. VS	// 0 //
86	D-CONTC/27374/2026 CONTC/3971/2026	BASANTA KUMAR SAHOO VS SANJEEB KUMAR MISHRA, PRINCIPAL SECRETARY, FINANCE DEPT, ODISHA	ADV VS	// 0 //
87	D-CONTC/28113/2026 CONTC/3972/2026	BINAYA KUMAR DAS VS PRACHI PANDEY, VICE CHAIRMAN, KENDRIYA VIDYALAYA SANGATHAN,NEW DELHI	ADV. VS	// 0 //
88	D-CONTC/27403/2026 CONTC/3973/2026	CHINTAMANISWAR SCIENTIFIC INDUSTRIES, KHORDHA VS DEBI PRASAD MOHANTY @ DEVI PRASAD MOHANTY, B.D.O., BHUBANESWAR	ADV. VS	// 0 //
89	D-CONTC/28717/2026 CONTC/3974/2026	MANJULA NAYAK VS RAJESH PRABHAKAR PATIL, I.A.S	ADV. VS	// 0 //
90	D-CONTC/27405/2026 CONTC/3975/2026	KUTARTHA MISHRA VS SOVA SHARMA (IAS), ADDL. CHIEF SECY. TO GOVT. WATER RESOURCES DEPT.	ADV. VS	// 0 //
91	D-CONTC/29243/2026	JHARANA NAIK	ADV.	//

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	CONTC/3976/2026	VS	VS	0
		JAGMOHAN MEENA, IPS		//
92	D-CONTC/28773/2026	BHAGIRATHI KAR	ADV.	//
	CONTC/3977/2026	VS	VS	0
		ASHOK CHANDRA, CHAIRMAN CUM C.E.O., PUNJAB NATIONAL BANK, NEW DELHI		//
93	D-CONTC/27406/2026	NAUSAR MAHAMMAD	ADV.	//
	CONTC/3978/2026	VS	VS	0
		SOVA SHARMA (IAS),ADDL. CHIEF SECY. TO GOVT. WATER RESOURCES DEPT.,ODISHA		//
94	D-CONTC/30354/2026	GOURANG CHARAN ROUT	ADV.	//
	CONTC/3979/2026	VS	VS	0
		DR. N. THIRUMALA NAIK, IAS		//
95	D-CONTC/28783/2026	SUSHILA MAJHI	ADV.	//
	CONTC/3980/2026	VS	VS	0
		ER.RAMESH KUMAR SABATA,ADDL. CHIEF ENGINEER, KBK-I MINOR IRRIGATION CIRCLE, BHAWANIPATNA		//
96	D-CONTC/28786/2026	SHARAT KUMAR MOHANTY	ADV	//
	CONTC/3981/2026	VS	VS	0
		JANAK NAIK,OAS, SECRETARY IN CHARGE CUTTACK DEVELOPMENT AUTHORITY,CUTTACK		//
97	D-CONTC/28907/2026	MANJULATA SINGH	ADV	//
	CONTC/3982/2026	VS	VS	0
		DR. MRILALINI DARSWAL, COMMISSIONER CUM SECRETARY DEPARTMENT OF WOMEN AND CHILD DEVELOPMENT		//
98	D-CONTC/28856/2026	TRILOCHAN DASH	ADV.	//
	CONTC/3983/2026	VS	VS	0
		SUBHA SARMA, I.A.S		//
99	D-CONTC/30150/2026	MINAKETAN PRADHAN	ADV.	//
	CONTC/3984/2026	VS	VS	0
		PABITRA MOHAN BARIK, O.E.S.,DIST. EDUCATION OFFICER,KENDRAPARA		//
100	D-CONTC/28861/2026	GOKULANANDA PARIDA	ADV.	//
	CONTC/3985/2026	VS	VS	0
		SUBHA SARMA, I.A.S		//
101	D-CONTC/30271/2026	BHIMASEN MUDULI	ADV.	//
	CONTC/3986/2026	VS	VS	0
		NIGAMANANDA PANDA, DIRECTOR, LAND RECORDS AND SURVEYS, BOARD OF REVENUE, ODISHA		//
102	D-CONTC/29101/2026	KESHAB CHANDRA SAHOO	PRABIN DAS	//
	CONTC/3987/2026	VS	VS	0

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
103	D-CONTC/30394/2026 CONTC/3988/2026	KIRANDEEP KAUR SAHOTA, VICE CHAIRMAN, C.D.A., CUTTACK ASHOK KUMAR BHOI VS KANHU CHARAN MALIK, REGISTRAR, RAVENSHAW UNIVERSITY, CUTTACK	ADV. VS	// // 0 //
104	D-CONTC/29367/2026 CONTC/3989/2026	SRINIVAS SWAIN VS INDRAMANI NAYAK, DIRECTOR, PANCHAYAT RAJ AND DW DEPT.	ADV VS	// 0 //
105	D-CONTC/30453/2026 CONTC/3990/2026	MUKUNDA BEHERA VS PREM CHANDRA CHOUDHURY, IAS,COMMNR. CUM SECY., FISHERY AND ARD DEPT.,ODISHA	ADV. VS	// 0 //
106	D-CONTC/30606/2026 CONTC/3991/2026	CHATURBHUJA NAYAK VS RASMI RANJAN NAYAK, ADDL. CHIEF SECY., WATER RESOURCES DEPT., ODISHA	ADV. VS	// 0 //
107	D-CONTC/29699/2026 CONTC/3992/2026	RANJAN KUMAR DAS VS PROFESSOR JAGNESHWAR DANDAPAT, VICE CHANCELLOR, UTKAL UNIVERSITY, BHUBANESWAR	ADV VS	// 0 //
108	D-CONTC/29701/2026 CONTC/3993/2026	BENUDHAR BASANTARA VS PROFESSOR JAGNESHWAR DANDAPAT, VICE CHANCELLOR, UTKAL UNIVERSITY, BHUBANESWAR	ADV VS	// 0 //
109	D-CONTC/29702/2026 CONTC/3994/2026	SHAIKH SHAKIR UDDIN VS DR.N.TIRUMALA NAYAK, I.A.S	SAROJA KANTA SAMAL VS	// 0 //
110	D-CONTC/29703/2026 CONTC/3995/2026	NALINI PRADHAN VS PROFESSOR JAGNESHWAR DANDAPAT, VICE CHANCELLOR, UTKAL UNIVERSITY, BHUBANESWAR	ADV VS	// 0 //
111	D-CONTC/30932/2026 CONTC/3996/2026	TUSAR RANJAN MALLICK VS PROF. CHANDI PRASAD NANDA, VICE CHANCELLOR, UTKAL UNIVERSITY, BHUBANESWAR	ADV. VS	// 0 //
112	D-CONTC/31060/2026 CONTC/3997/2026	M/S. MAA VAISHNO DEVI CONSTRUCTON VS DIPANKAR MOHAPATRA, MANAGING DIRECTOR, ODISHA TOURISM DEVELOPMENT CORPORATION LTD.	ADV VS	// 0 //
113	D-CONTC/29704/2026 CONTC/3998/2026	SURENDRA KUMAR PRUSTY VS PROFESSOR JAGNESHWAR DANDAPAT, VICE CHANCELLOR, UTKAL UNIVERSITY, BHUBANESWAR	ADV VS	// 0 //

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114	D-CONTC/29706/2026 CONTC/3999/2026	SAHNAJ PERWEEN VS DR.N.TIRUMALA NAYAK, I.A.S	SAROJA KANTA SAMAL VS	// () //
115	D-CONTC/30107/2026 CONTC/4000/2026	SUDHIR KUMAR MOHAPATRA VS DR. N. TIRUMALA NAIK, COMMNR. CUM SECY., S AND ME DEPT.,BHUBANESWAR	TANMAY MISHRA VS	// () //
116	D-CRLA/20003/2026 CRLA/580/2026	CHANDRABHANU RANA@CHANDRA SEKHAR RANA VS STATE OF ODISHA	ARIJEET MISHRA VS	B.SINGHPUR /116 /2025 SPECIAL JUDGE,JEYPORE(Koraput) TR/0000067/2025
117	D-CRLA/20008/2026 CRLA/581/2026	SUKRA RANA@SURESH HANTAL VS STATE OF ODISHA	ARIJEET MISHRA VS	B.SINGHPUR /116 /2025 SPECIAL JUDGE,JEYPORE(Koraput) TR/0000067/2025
118	D-CRLA/20069/2026 CRLA/582/2026	INDRAJEET SAHU VS STATE OF ODISHA(VIG.)	SUBHAM AGRAWAL VS	SAMBALPUR VIGILANCE /41 /2015 SPECIAL JUDGE(VIG),BARGARH(Bargarh) CT/0000012/2016
119	D-CRLA/15547/2026 CRLA/583/2026	RUKMANI PANI @ RUKMANI PANI KANDHAPANI RANI PRITI VS STATE OF ODISHA	AMIT KUMAR SAHU VS	NANDAPUR /99 /2025 A.D.J.,KORAPUT(Koraput) TR/0000133/2025
120	D-CRLA/20615/2026 CRLA/584/2026	CHASA DEHURY VS STATE OF ODISHA	BISWAJIT DAS VS	NAYAKOT /50 /2021 DISTRICT & SESSIONS JUDGE,KEONJHAR ST/0000024/2022
121	D-CRLA/15455/2026 CRLA/585/2026	BALARAM MAJHI VS STATE OF ODISHA	ARIJEET MISHRA VS	PATNA /93 /2019 DISTRICT & SESSIONS JUDGE,KEONJHAR ST/0000148/2019
122	D-CRLA/16329/2026 CRLA/586/2026	ANASUYA ROUT VS STATE OF ODISHA	BHABANI SHANKAR RAYAGURU VS	TUMUSINGA /77 /2020 A.D.J.,KAMAKHYANAGAR(Dhenkanal) CT/0000111/2022
123	D-CRLA/19281/2026 CRLA/587/2026	SK.NASIRUDDIN VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	JALESWAR /173 /2024 A.D.J.,JALESWAR(Baleshwar) Spl/0000079/2024
124	D-CRLA/19774/2026 CRLA/588/2026	RATIKANTA LOHAR VS STATE OF ODISHA	PARTHA SARATHI DAS VS	KEONJHAR SADAR /76 /2025 AD-HOC A.D.J.(FTSC),KEONJHAR(Kendrapada) Spl/0000023/2025
125	D-CRLA/20054/2026	BIKRAM HARIPAL@PAPUN	BIKASH KARNA	BINIKA /236 /2021

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	CRLA/589/2026	VS STATE OF ODISHA	VS	A.D.J.,SONEPUR(Sonepur) SC/0000031/2022
126	D-CRLA/19904/2026 CRLA/590/2026	MAHESWAR SETHY VS STATE OF ODISHA	SAMAPIKA MISHRA VS	TELKOI /66 /2006 AD-HOC A.D.J.(FTSC),KEONJHAR(Kendu ST/0000009/2024
127	D-CRLA/14183/2026 CRLA/591/2026	INDRA@RAJENDRA EKKA VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	GOVINDPUR /137 /2020 A.D.J.,SAMBALPUR(Sambalpur) Spl/0000003/2021
128	D-CRLA/8930/2026 CRLA/592/2026	BHISMA PULEI VS STATE OF ODISHA	MANAS KUMAR CHAND VS	RAIRAKHOL /99 /2022 SPECIAL JUDGE (POCSO), SAMBALPUR Spl/0000028/2022
129	D-CRLMA/15970/2026 CRLMA/74/2026	KANCHAN DAS VS STATE OF ODISHA	SAROJANANDA MISHRA VS	BANSADA /335 /2025 J.M.F.C,CHANDABALI(Bhadrak) GR/0000838/2025
130	D-CRLMC/19387/2026 CRLMC/2201/2026	KARTIKESWAR SAHU VS STATE OF ODISHA	PRABODHA CHANDRA NAYAK VS	INFOCITY PS /161 /2026 J.M.F.C.(II),BHUBANESWAR(Khordha) CT/0000482/2026
131	D-CRLMC/14753/2026 CRLMC/2202/2026	JHARANA DALEI VS STATE OF ODISHA	SMITA RANJAN PATNAIK VS	DHENKANAL TOWN /363 /2025 S.D.J.M.-CIVIL JUDGE (JD),DHENKANAL GR/0000794/2025
132	D-CRLMC/19451/2026 CRLMC/2203/2026	RABINDRA @ RABI MOHANTY VS STATE OF ODISHA	PUJARANI MUDULI VS	BERHAMPUR TOWN /211 /2023 DISTRICT & SESSIONS JUDGE,BERHAM ST/0000340/2025
133	D-CRLMC/19719/2026 CRLMC/2204/2026	ABDUL WALLI @ SHAIKH ABDUL WALI VS STATE OF ODISHA	SYED EJAZUL HAQUE VS	KHURDA PS /71 /2005 S.D.J.M.,BHUBANESWAR(Khordha) GR/0000203/2005
134	D-CRLMC/20170/2026 CRLMC/2205/2026	JITU @ MANAS @ MANAS KUMAR ROUT VS STATE OF ODISHA	BISWAJIT SAHOO VS	NUAGAON /153 /2025 S.D.J.M. CIVIL JUDGE (JD),NAYAGARH GR/0000845/2025
135	D-CRLMC/20441/2026 CRLMC/2206/2026	DEBESH CHANDRA NAYAK VS STATE OF ODISHA	KULDEEP MOHANTY VS	// J.M.F.C.,SORO(Baleshwar) ICC/0000166/2013
136	D-CRLMC/19721/2026 CRLMC/2207/2026	JAMUNA SAHOO VS	BISWAJIT NAYAK VS	//0 J.M.F.C,CUTTACK(Cuttack)

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137	D-CRLMC/20360/2026 CRLMC/2208/2026	STATE OF ODISHA RANJITA SAMAL VS	BIKRAM KISHORE NAYAK VS	ICC/0000596/2022 BHADRAK TOWN /270 /2025 S.D.J.M.,BHADRAK(Bhadrak) GR/0001051/2025
138	D-CRLMC/20371/2026 CRLMC/2209/2026	STATE OF ODISHA DHIRENDRA SAHU VS	ALOK KUMAR PANDA VS	/ /0 J.M.F.C,TALCHER(Anugul) ICC/0000157/2021
139	D-CRLMC/20383/2026 CRLMC/2210/2026	STATE OF ODISHA ARTABANDHU DAS @ PANU VS	KAUSTUVA MOHANTY VS	FATEGARH /37 /2007 J.M.F.C.,BHAPUR(Nayagarh) GR/0000060/2007
140	D-CRLMC/19684/2026 CRLMC/2211/2026	STATE OF ODISHA MAHESWARI DAS VS	MILAN KANUNGO, (SR.ADV.) VS	/ /0 S.D.J.M.,BALASORE(Baleshwar) ICC/0000747/2024
141	D-CRLMC/8739/2026 CRLMC/2212/2026	PRADIPTA KISHORE ROUT PRADIPTA KU. SAHOO VS	TRILOCHAN PANIGRAHI VS	S.P.(CID-CRL),CUTTACK /9 /2024 J.M.F.C.(III),CUTTACK(Cuttack) GR/0000705/2024
142	D-CRLMC/20927/2026 CRLMC/2213/2026	STATE OF ODISHA SANJUKTA TANDI VS	ASTAMI TANDIA VS	UDITNAGAR /234 /2022 S.D.J.M.(P),ROURKELA(Sundargarh) GR/0001649/2022
143	D-CRLMC/20806/2026 CRLMC/2214/2026	STATE OF ODISHA AMBIKA CHARAN PATTNAIK VS	SRINIVAS MOHANTY VS	/ / J.M.F.C.,JAJPUR ROAD(Jajapur) ICC/0000080/2017
144	D-CRLMC/18221/2026 CRLMC/2215/2026	BISWAJIT ROUT BINOD KUMAR NAHAK VS	JYOTIRMAYA SAHOO VS	KABISURYANAGAR (KODALA) /520 /20 A.D.J.,KODALA(Ganjam) ST/0000106/2023
145	D-CRLMP/17659/2026 CRLMP/873/2026	STATE OF ODISHA VICTIM VS	SANTOSH KUMAR MAHANTY VS	BUGUDA /188 /2025 ()//
146	D-CRLMP/20471/2026 CRLMP/874/2026	STATE OF ODISHA SUCHITRA NAIK VS	SUSANTA KUMAR NAYAK VS	BARAMBA /238 /2026 ()//
147	D-CRLMP/19231/2026 CRLMP/875/2026	STATE OF ODISHA SUMAN JENA VS	SOUBHAGYA KUMAR DASH VS	NANDIPADA /147 /2026 ()//
		STATE OF ODISHA		

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148	D-CRLMP/20326/2026 CRLMP/876/2026	DR. HIMANSHU SEKHAR PUHAN VS STATE OF ODISHA	AJAYA KUMAR TRIPATHY VS	GOPALPUR /186 /2025 () //
149	D-CRLMP/19473/2026 CRLMP/877/2026	BABAJI MUDULI VS STATE OF ODISHA	SEKH ZAKIR HUSSAIN VS	BALANGA /132 /2026 () //
150	D-CRLMP/17170/2026 CRLMP/878/2026	SUNIL CHHATRIA VS STATE OF ODISHA	ASMIYA RANJAN MAJHI VS	/ /0 () //
151	D-CRLMP/19678/2026 CRLMP/879/2026	SIDHARTH MOHANTY VS STATE OF ODISHA	BRUNDABAN ROUT VS	/ /0 () //
152	D-CRLMP/20393/2026 CRLMP/880/2026	BIKRAM KISHORE SENAPATI VS STATE OF ODISHA	JEETENDRA KUMAR SAMANTARAY VS	CUTTACK SADAR /361 /2026 () //
153	D-CRLREV/19933/2026 CRLREV/465/2026	MOHAMMAD SANU @ MD. SANU VS SANIA KAREEM	SURYAKANTA DWIBEDI VS	/ /0 J.M.F.C.,BISSAM CUTTACK(Rayagada) ICC/0000001/2026
154	D-EXP/28779/2026 EXP/74/2026	SUBRAT KUMAR BEHERA VS STATE OF ODISHA	MANORANJAN MUDULI VS	// () //
155	D-FAO/28505/2026 FAO/828/2026	DIVISIONAL MANAGER, ORIENTAL INSURANCE CO. LTD., BHUBANESWAR VS SASMITA DASH	PRASANTA KUMAR MAHALI VS	// COMNR FOR EMPLOYEES COMPENSAT EC/0000014/2022
156	D-FAO/30855/2026 FAO/829/2026	SNEHALATA SAHOO VS STATE OF ODISHA	AUROBINDA SAHOO VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0000918/2016
157	D-FAO/22453/2026 FAO/830/2026	THE SENIOR EXECUTIVE, LEGAL CLAIMS SBI GENERAL INSURANCE CO. LTD., BHUBANESWAR VS PRAKASH SAHOO	SOMNATH ROY VS	// COMMISSIONER EMPLOYEES COMPEN EC/0000007/2024
158	D-MACA/26889/2026 MACA/649/2026	THE MANAGER,(LEGAL) THE ORIENTAL INSURANCE CO. LTD., BHUBANESWAR VS MANDAKINI MEHER	SOMNATH ROY VS	// 1ST M.A.C.T., CUTTACK(Cuttack) Mac/0001218/2021
159	D-MACA/30011/2026	DIVISIONAL MANAGER, ORIENTAL INSURANCE CO. LTD,BHUBANESWAR	PRASANTA KUMAR MAHALI	//

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	MACA/650/2026	VS PURABI MOHANTY	VS	1ST M.A.C.T., CUTTACK(Cuttack) Mac/0000256/2021
160	D-MACA/45480/2025 MACA/651/2026	H.D.F.C. ERGO GENERAL INSURANCE CO.LTD., MUMBAI VS SNEHALATA MISHRA	GIRIJA PRASAD DUTTA VS	// III M.A.C.T.,TALCHER(Anugul) Mac/0000002/2021
161	D-MACA/45676/2025 MACA/652/2026	AREA MANAGER, M/S. H.D.F.C. GENERAL INSURANCE COMPANY LIMITED, KOLKATA VS KRUSHNA JANI @ KUSTHA	GIRIJA PRASAD DUTTA VS	// 1ST M.A.C.T, NABARANGPUR(Nabaranga) Mac/0000003/2022
162	D-MACA/50492/2025 MACA/653/2026	HDFC ERGO GENERAL INSURANCE CO. LTD., CUTTACK VS KRISHNA CHANDRA BEHERA	GIRIJA PRASAD DUTTA VS	// 5TH M.A.C.T., KHURDA(Khordha) Mac/0000066/2018
163	D-MACA/27452/2026 MACA/654/2026	UNITED INDIA INSURANCE CO. LTD.,BHUBANESWAR VS LALITENDU DALAI	RIMJHIMBALA PATI VS	// 9TH M.A.C.T., BHUBANESWAR(Khordha) Mac/0000202/2023
164	D-MACA/29960/2026 MACA/655/2026	SANJUKTA JENA VS SANTOSH KUMAR SAHOO	PRADEEP KUMAR MISHRA VS	// III M.A.C.T.,BHUBANESWAR(Khordha) Mac/0000059/2024
165	D-MATA/30261/2026 MATA/229/2026	SURAJ KUMAR SAHU VS SANDHYA RANI RATHA	SWAGAT KUMAR SAHU VS	// JUDGE FAMILY COURT,GANJAM(Ganja) CP/0000379/2022
166	D-MATA/30390/2026 MATA/230/2026	HAREKRUSHNA MOHANTY VS PRATIMA SAHOO @ MOHANTY	SUJIT KUMAR BISWAL VS	// JUDGE FAMILY COURT,CUTTACK(Cuttack) CP/0000761/2013
167	D-RPFAM/26445/2026 RPFAM/179/2026	GANESH RAGADA VS SABITARANI BEHERA	DIPTI RANJAN MOHAPATRA VS	// JUDGE, FAMILY COURT, NAYAGARH(Nayagarh) CRLMP/0000115/2025
168	D-RPFAM/29349/2026 RPFAM/180/2026	JITENDRA KUMAR MOHAPATRA VS PUSPALATA MOHAPATRA @ PARIDA	LALITENDU MISHRA VS	// JUDGE FAMILY COURT,ROURKELA(Sundergarh) Crp/0000056/2024
169	D-RPFAM/27963/2026 RPFAM/181/2026	FELIX EKKA, VS RUPARANI LAKRA	BISWAJIT NAYAK VS	// JUDGE FAMILY COURT,ROURKELA(Sundergarh) Crp/0000014/2024
170	D-RPFAM/30430/2026 RPFAM/182/2026	PRITISH KUMAR SOHALA VS	MANAS KUMAR CHAND VS	// JUDGE FAMILY COURT,ROURKELA(Sundergarh)

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171	D-RPFAM/26334/2026 RPFAM/183/2026	NIBEDITA PATRA VIZIL HEMBRAM@VIZIL KUMAR HEMBRAM VS ANJALI SOREN	RABINDRA NATH PRUSTY VS	Crp/0000051/2023 // JUDGE FAMILY COURT,ROURKELA(Su Crp/0000006/2024
172	D-RSA/30282/2026 RSA/342/2026	MRUTYUNJAY BISWAL VS SANATAN SAHU	DURGA PRASAD PATTANAIAK VS	// A.D.J.,BALASORE(Baleshwar) RFA/0000011/2024
173	D-TRP(C)/30265/2026 TRP(C)/206/2026	PRIYANKA PRIYADARSHINI ROY VS BRIJESH KUMAR BALABANTARAY	KURESH PRASAD DASH VS	// JUDGE FAMILY COURT,CUTTACK(Cutta CP/0000344/2026
174	D-TRP(C)/30383/2026 TRP(C)/207/2026	HARIPRIYA PRADHAN VS BHOLESH KHAMARI	BIJAYA KUMAR RAGADA VS	// JUDGE, FAMILY COURT, BARGARH(Ba Mat/0000058/2026
175	D-TRPCRL/20474/2026 TRPCRL/55/2026	HRUDANANDA DASH VS IPSITA DEBATA	ARUNA NAYAK VS	//0 J.M.F.C.,(R),ROURKELA(Sundargarh) CRMC/0000192/2025
176	D-WA/30585/2026 WA/943/2026	STATE SOCIAL WELFARE BOARD, ODISHA VS SUSIL KUMAR GIRI	MANOJA KUMAR KHUNTIA VS	// 0 //
177	D-WA/30269/2026 WA/944/2026	STATE OF ODISHA VS SRIRAM PADARBINDA ACHARJYA	SAROJ KUMAR JEE,A.G.A VS	// 0 //
178	D-WA/24662/2026 WA/945/2026	M/S RAMKY SUSTAINABILITY SOLUTIONS PRIVATE LIMITED,HYDERABAD VS BHUBANESWAR MUNICIPAL CORPORATION, BBSR	SUPRIYA PATRA VS	// 0 //
179	D-WA/27736/2026 WA/946/2026	STATE OF ODISHA VS KANANBALA SWAIN	SASWAT DAS,A.G.A VS	// 0 //
180	D-WA/24923/2026 WA/947/2026	SECRETARY,ODISHA STATE WARE HOUSING CORPORATION, BHUBANESWAR VS BARUN KUMAR MAJHI	ER. NAGENDRA KUMAR MOHANTY VS	// 0 //
181	D-WP(C)/30972/2026 WP(C)/21307/2026	SRI JAGANNATH SCHOOL OF NURSING, KANTABAJI, BALANGIR VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// 0 //

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182	D-WP(C)/29589/2026 WP(C)/21308/2026	PRIYANKA MAYEE MAHARANA VS STATE OF ODISHA	NIHAL RATH VS	// 0 //
183	D-WP(C)/29261/2026 WP(C)/21309/2026	HITESH MIRDHA VS CENTRAL BOARD OF SECONDARY EDUCATION, NEW DELHI	SHIBANI SHANKAR PRADHAN VS	// 0 //
184	D-WP(C)/30503/2026 WP(C)/21310/2026	SITARAM SELF HELP GROUP SHG, BHADRAK VS STATE OF ODISHA	RAJIV KUMAR MAHANTA VS	// 0 //
185	D-WP(C)/30971/2026 WP(C)/21311/2026	PATITAPABAN COLLEGE OF NURSING, JAGULAIPATNA, KHURDA VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// 0 //
186	D-WP(C)/30973/2026 WP(C)/21312/2026	KUNTALA DEVI COLLEGE OF NURSING, BHUBANESWAR VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// 0 //
187	D-WP(C)/30335/2026 WP(C)/21313/2026	GYANA RANJAN BARIK VS STATE OF ODISHA	RASMITA SWAIN VS	// 0 //
188	D-WP(C)/29264/2026 WP(C)/21314/2026	ITISHREE SABAR VS CENTRAL BOARD OF SECONDARY EDUCATION, NEW DELHI	SHIBANI SHANKAR PRADHAN VS	// 0 //
189	D-WP(C)/29982/2026 WP(C)/21315/2026	BISHNU CHARAN PARHI VS STATE OF ODISHA	MAHESWAR MOHANTY VS	// 0 //
190	D-WP(C)/30336/2026 WP(C)/21316/2026	MAKARDHWOJA SAHU VS STATE OF ODISHA	RASMITA SWAIN VS	// 0 //
191	D-WP(C)/30279/2026 WP(C)/21317/2026	SRIBATSHA MANDOI VS STATE OF ODISHA	HRUDANANDA MOHAPATRA VS	// 0 //
192	D-WP(C)/29268/2026 WP(C)/21318/2026	BINATI MAYEE BISHWAL VS CENTRAL BOARD OF SECONDARY EDUCATION, NEW DELHI	SHIBANI SHANKAR PRADHAN VS	// 0 //
193	D-WP(C)/29269/2026	MONALISA NANDIGHOSH	SHIBANI SHANKAR PRADHAN	//

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	WP(C)/21319/2026	VS CENTRAL BOARD OF SECONDARY EDUCATION, NEW DELHI	VS	0 //
194	D-WP(C)/30625/2026 WP(C)/21320/2026	ARUN KUMAR MUNDA VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	// 0 //
195	D-WP(C)/29270/2026 WP(C)/21321/2026	SWETA PADHI VS CENTRAL BOARD OF SECONDARY EDUCATION, NEW DELHI	SHIBANI SHANKAR PRADHAN VS	// 0 //
196	D-WP(C)/30042/2026 WP(C)/21322/2026	HEMANTA KUMAR JENA VS STATE OF ODISHA	CHITTA RANJAN PATTNAIK VS	// 0 //
197	D-WP(C)/30102/2026 WP(C)/21323/2026	DR. SADANANDA NAIK VS THE VICE-CHANCELLOR, BERHAMPUR UNIVERSITY, BERHAMPUR, GANJAM	ASUTOSH SAHOO VS	// 0 //
198	D-WP(C)/29420/2026 WP(C)/21324/2026	DINABANDHU ROUT VS ODISHA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY (O.U.A.T) ,KHORDHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
199	D-WP(C)/30267/2026 WP(C)/21325/2026	BHAWANI SHANKAR NAIK VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// 0 //
200	D-WP(C)/30348/2026 WP(C)/21326/2026	MANOJ KUMAR SAHOO VS STATE OF ODISHA	RASMITA SWAIN VS	// 0 //
201	D-WP(C)/30580/2026 WP(C)/21327/2026	SUDHAKAR PRADHAN VS STATE OF ODISHA	SIDHESWAR MALLIK VS	// 0 //
202	D-WP(C)/29217/2026 WP(C)/21328/2026	ASHOK KUMAR SINHA VS THE STATE OF ODISHA	SURAJ MOHANTY VS	// 0 //
203	D-WP(C)/28788/2026 WP(C)/21329/2026	SAROJ LAXMI DAS VS STATE OF ODISHA	LAMBODOR ACHARI VS	// 0 //
204	D-WP(C)/29060/2026 WP(C)/21330/2026	ANIL KUMAR SENAPATI VS	JAGADIP SAHOO VS	// 0

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205	D-WP(C)/29081/2026 WP(C)/21331/2026	STATE OF ODISHA TIKESWAR MISHRA VS	ABHILASH MISHRA VS	// // 0
206	D-WP(C)/29652/2026 WP(C)/21332/2026	STATE OF ODISHA GOURHARI GHOSE VS	BUDHIRAM DAS VS	// // 0
207	D-WP(C)/29076/2026 WP(C)/21333/2026	STATE OF ODISHA BAMADEV MISHRA VS	ABHILASH MISHRA VS	// // 0
208	D-WP(C)/29484/2026 WP(C)/21334/2026	STATE OF ODISHA BALAJI COLLEGE OF NURSING,BALANGIR VS	ASIS MOHANTY VS	// // 0
209	D-WP(C)/29956/2026 WP(C)/21335/2026	STATE OF ODISHA DR. TRAILOKYA NATH SAMAL VS	DR.PURUSOTTAM CHULI VS	// // 0
210	D-WP(C)/29531/2026 WP(C)/21336/2026	STATE OF ODISHA KALANDI CHARAN BEHERA VS	BIKRAM CHANDRA GHADEI VS	// // 0
211	D-WP(C)/29596/2026 WP(C)/21337/2026	STATE OF ODISHA SUSHAMA KUJUR VS	PRAMOD CHANDRA SEJPADA VS	// // 0
212	D-WP(C)/29816/2026 WP(C)/21338/2026	STATE OF ODISHA PRAVA RANJAN PATNAIK VS	SASWATI SOUMYA SAHU VS	// // 0
213	D-WP(C)/30541/2026 WP(C)/21339/2026	STATE OF ODISHA SHAIKH SARFUDDIN VS	BALARAM BEHERA VS	// // 0
214	D-WP(C)/28943/2026 WP(C)/21340/2026	STATE OF ODISHA DAMBARUDHAR ROUT VS	KUNAL KUMAR SWAIN VS	// // 0
215	D-WP(C)/30619/2026 WP(C)/21341/2026	STATE OF ODISHA MANAGING COMMITTEE HATIKHOJ HIGH SCHOOL, HATIKHOJ VS	PRADIPTA KUMAR PATTANAYAK VS	// // 0
		STATE OF ODISHA		//

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216	D-WP(C)/29756/2026 WP(C)/21342/2026	AJAYA KUMAR PANDA VS STATE OF ODISHA	SATYANARAYAN MISHRA VS	// 0 //
217	D-WP(C)/29875/2026 WP(C)/21343/2026	BHAGIRATHI SWAIN VS STATE OF ODISHA	SOURAV DAS VS	// 0 //
218	D-WP(C)/30776/2026 WP(C)/21344/2026	REKHA PATRA VS STATE OF ODISHA	ANAND CHANDRA SWAIN VS	// 0 //
219	D-WP(C)/28249/2026 WP(C)/21345/2026	SANTANU KUMAR MAJHI VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	// 0 //
220	D-WP(C)/30025/2026 WP(C)/21346/2026	MANAGING COMMITTEE OF ANCHALIKA U.P. (M.E.) SCHOOL, DHENKANAL VS STATE OF ODISHA	JAYASHREE BISWAL VS	// 0 //
221	D-WP(C)/30510/2026 WP(C)/21347/2026	CHINMAYA RAUL VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	// 0 //
222	D-WP(C)/29131/2026 WP(C)/21348/2026	RONAK MISHRA VS CONTROLLER OF EXAMINATION, CENTRAL BOARD OF SECONDARY EDUCATION (CBSE), NEW DELHI	GOKULANANDA SAHU VS	// 0 //
223	D-WP(C)/30081/2026 WP(C)/21349/2026	PRAMOD KUMAR BISWAL VS STATE OF ODISHA	JAYASHREE PAL VS	// 0 //
224	D-WP(C)/26851/2026 WP(C)/21350/2026	SUNIL KUMAR SAHU VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
225	D-WP(C)/29190/2026 WP(C)/21351/2026	BENUDHAR SAA VS STATE OF ODISHA	BINOD KUMAR HATI VS	// 0 //
226	D-WP(C)/30113/2026 WP(C)/21352/2026	AJIT KUMAR SHEE VS STATE OF ODISHA	JAYASHREE BISWAL VS	// 0 //
227	D-WP(C)/30343/2026	LINGARAJ PRADHAN	KUNAL KUMAR SWAIN	//

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	WP(C)/21353/2026	VS STATE OF ODISHA	VS	0 //
228	D-WP(C)/29417/2026 WP(C)/21354/2026	MANOJ KUMAR BISMAJHI VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
229	D-WP(C)/29087/2026 WP(C)/21355/2026	SAPAN BINDHANI VS STATE OF ODISHA	SUBHRANSU BHUSAN MOHANTY VS	// 0 //
230	D-WP(C)/26186/2026 WP(C)/21356/2026	GUMPU RAMA RAO VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
231	D-WP(C)/30392/2026 WP(C)/21357/2026	KARTIK CHANDRA BEHERA VS STATE OF ODISHA	MANAS RANJAN BAUG VS	// 0 //
232	D-WP(C)/15284/2026 WP(C)/21358/2026	DR.ANIMA NAYAK VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //
233	D-WP(C)/26960/2026 WP(C)/21359/2026	I. DASARATNAM VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
234	D-WP(C)/30913/2026 WP(C)/21360/2026	SK.MUMTAZ VS STATE OF ODISHA	SUKANTA KUMAR NAYAK (2) VS	// 0 //
235	D-WP(C)/20104/2026 WP(C)/21361/2026	DR.SRADHANANDA DAS VS STATE OF ODISHA	DIBYAJYOTI NAYAK VS	// 0 //
236	D-WP(C)/29389/2026 WP(C)/21362/2026	BULU PANIGRAHI VS STATE OF ODISHA	BINOD KUMAR HATI VS	// 0 //
237	D-WP(C)/30905/2026 WP(C)/21363/2026	SK.ISSAK VS STATE OF ODISHA	SUKANTA KUMAR NAYAK (2) VS	// 0 //
238	D-WP(C)/30693/2026 WP(C)/21364/2026	PRATIVA BEDBAK VS	JYOTI RANJAN KHUNTIA VS	// 0

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239	D-WP(C)/30906/2026 WP(C)/21365/2026	STATE OF ODISHA SK.SAHIP VS	SUKANTA KUMAR NAYAK (2) VS	// // 0
240	D-WP(C)/30471/2026 WP(C)/21366/2026	STATE OF ODISHA PRABHU PADA MISHRA VS	PRAFULLA KUMAR MOHAPATRA VS	// // 0
241	D-WP(C)/29632/2026 WP(C)/21367/2026	STATE OF ODISHA SASMITA DAS VS	PRASANNA KUMAR BEHERA VS	// // 0
242	D-WP(C)/27744/2026 WP(C)/21368/2026	REGIONAL TRANSPORT OFFICER, CUTTACK TRILOCHAN JENA VS	KRISHNA CHANDRA SAHU VS	// // 0
243	D-WP(C)/30474/2026 WP(C)/21369/2026	STATE OF ODISHA MANAS RANJAN OJHA VS	PRAFULLA KUMAR MOHAPATRA VS	// // 0
244	D-WP(C)/30111/2026 WP(C)/21370/2026	STATE OF ODISHA DILLIP KUMAR DHANGADA MAJHI VS	TUSAR KUMAR MISHRA VS	// // 0
245	D-WP(C)/29959/2026 WP(C)/21371/2026	COLLECTOR, KALAHANDI KAILASH @ KAILASA CHANDRA SAHU VS	UPASIKA SAMANTARAY VS	// // 0
246	D-WP(C)/30761/2026 WP(C)/21372/2026	STATE OF ODISHA GYANA RANJAN MISHRA VS	RAJ KUMAR ROUT VS	// // 0
247	D-WP(C)/30169/2026 WP(C)/21373/2026	COLLECTOR, CUTTACK RYTHAM AGRAWAL VS	SUBHAM AGRAWAL VS	// // 0
248	D-WP(C)/30478/2026 WP(C)/21374/2026	STATE OF ODISHA SANJAYA KUMAR SWAIN VS	PRAFULLA KUMAR MOHAPATRA VS	// // 0
249	D-WP(C)/30756/2026 WP(C)/21375/2026	STATE OF ODISHA SANJOY MUKHERJEE VS	AMIT PRASAD BOSE VS	// // 0
		STATE OF ODISHA		//

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250	D-WP(C)/30904/2026 WP(C)/21376/2026	KASIM KHAN VS STATE OF ODISHA	SUKANTA KUMAR NAYAK (2) VS	// 0 //
251	D-WP(C)/30806/2026 WP(C)/21377/2026	SASMITA MOHAPATRA VS STATE OF ODISHA	SAROJA KANTA SAMAL VS	// 0 //
252	D-WP(C)/30908/2026 WP(C)/21378/2026	AFSAR KHAN VS STATE OF ODISHA	SUKANTA KUMAR NAYAK (2) VS	// 0 //
253	D-WP(C)/30909/2026 WP(C)/21379/2026	SARAJIT KHAN VS STATE OF ODISHA	SUKANTA KUMAR NAYAK (2) VS	// 0 //
254	D-WP(C)/26181/2026 WP(C)/21380/2026	BALLA JAYABABU VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
255	D-WP(C)/30850/2026 WP(C)/21381/2026	RAMAKRUSHNAPUR GPLF, RK PUR, BHADRAK VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	// 0 //
256	D-WP(C)/30721/2026 WP(C)/21382/2026	M/S.LAXMI EXPORTS, ANDHRA PRADESH VS STATE OF ODISHA	BISWAJIT NAYAK VS	// 0 //
257	D-WP(C)/30639/2026 WP(C)/21383/2026	MADHUSUDAN SINGHARI VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //
258	D-WP(C)/30675/2026 WP(C)/21384/2026	SANJOY MUKHERJEE VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //
259	D-WP(C)/30645/2026 WP(C)/21385/2026	SANJOY MUKHERJEE VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //
260	D-WP(C)/30194/2026 WP(C)/21386/2026	PRAKASH CHANDRA SAHUKAR VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS	// 0 //
261	D-WP(C)/30293/2026	PADMALOCHAN BEHERA	PRAFULLA KUMAR MOHAPATRA	//

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	WP(C)/21387/2026	VS BANK OF INDIA, MUMBAI	VS	0 //
262	D-WP(C)/26190/2026	GEETARANI SAHOO	SWAGAT KUMAR SAHU	//
	WP(C)/21388/2026	VS STATE OF ODISHA	VS	0 //
263	D-WP(C)/28327/2026	BISHESWAR DASH		//
	WP(C)/21389/2026	VS THE HONBLE CHIEF MINISTER OF ODISHA, GOVT OF ODISHA , BHUBANESWAR	VS	0 //
264	D-WP(C)/30726/2026	TAPASWINI PATTNAIK	SUKANTA KUMAR MISHRA	//
	WP(C)/21390/2026	VS STATE OF ODISHA	VS	0 //
265	D-WP(C)/30296/2026	BIRENDRA KUMAR ACHARYA	HRUDANANDA MOHAPATRA	//
	WP(C)/21391/2026	VS STATE OF ODISHA	VS	0 //
266	D-WP(C)/26189/2026	MANAMOHAN BEHERA	SWAGAT KUMAR SAHU	//
	WP(C)/21392/2026	VS STATE OF ODISHA	VS	0 //
267	D-WP(C)/30300/2026	ARTABANDHU MANTRI	HRUDANANDA MOHAPATRA	//
	WP(C)/21393/2026	VS STATE OF ODISHA	VS	0 //
268	D-WP(C)/30749/2026	PRADESH PRASAD NAYAK	GYANA RANJAN SETHI	//
	WP(C)/21394/2026	VS TPSODL, BERHAMPUR, GANJAM	VS	0 //
269	D-WP(C)/28847/2026	SANJAYA KUMAR MISHRA	MAHENDRA KUMAR SAHOO	//
	WP(C)/21395/2026	VS STATE OF ORISSA	VS	0 //
270	D-WP(C)/30860/2026	PRABHA DEVI TIBREWAL	SIDHANT DAS	//
	WP(C)/21396/2026	VS STATE OF ODISHA	VS	0 //
271	D-WP(C)/27662/2026	GANESH CHANDRA PATRA	ABINASH ROUTRAY	//
	WP(C)/21397/2026	VS STATE OF ODISHA	VS	0 //
272	D-WP(C)/29042/2026	ER. BAMDEV SAHOO	SANDIPANI NAYAK	//
	WP(C)/21398/2026	VS	VS	0

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273	D-WP(C)/29492/2026 WP(C)/21399/2026	STATE OF ODISHA ARJUN @ ARJUNA SAHOO VS	PRASANTA KUMAR SATAPATHY VS	// // 0
274	D-WP(C)/29345/2026 WP(C)/21400/2026	STATE OF ODISHA SANJAY KUMAR KHATUA VS	BASUDEV BARIK VS	// // 0
275	D-WP(C)/31144/2026 WP(C)/21401/2026	STATE OF ODISHA BAIJAYANTA KUMAR PADHI VS	SUKANTA KUMAR DALAI VS	// // 0
276	D-WP(C)/29334/2026 WP(C)/21402/2026	STATE OF ODISHA DR.BASANTA KUMAR NAIK VS	SUSANTA KUMAR ROUT VS	// // 0
277	D-WP(C)/30197/2026 WP(C)/21403/2026	STATE OF ODISHA CHITRASEN MAHANTA VS	PRADEEP KUMAR MAHAPATRA VS	// // 0
278	D-WP(C)/30939/2026 WP(C)/21404/2026	STATE OF ODISHA B. APANA PRADHAN VS	SAIBRATA RATH VS	// // 0
279	D-WP(C)/31013/2026 WP(C)/21405/2026	STATE OF ODISHA DAITARI NAYAK VS	KARUNAKAR NAYAK VS	// // 0
280	D-WP(C)/30867/2026 WP(C)/21406/2026	STATE OF ODISHA PURNA CHANDRA PATRA VS	HRUDANANDA MOHAPATRA VS	// // 0
281	D-WP(C)/30262/2026 WP(C)/21407/2026	STATE OF ODISHA AMBIKA PRASAD CHAND VS	MAHENDRA KUMAR SAHOO VS	// // 0
282	D-WP(C)/31000/2026 WP(C)/21408/2026	STATE OF ODISHA DHANESWAR MAHAKUL VS	SANGRAM JENA VS	// // 0
283	D-WP(C)/30816/2026 WP(C)/21409/2026	STATE OF ODISHA PADMALOCHAN NAYAK VS	BIKASH CHANDRA PARIJA VS	// // 0
		STATE OF ODISHA		//

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284	D-WP(C)/26575/2026 WP(C)/21410/2026	ASEVINI @ ASWINI KUMAR KHADANGA VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
285	D-WP(C)/29335/2026 WP(C)/21411/2026	BIKASH DEB VS PRINCIPAL COMMISSIONER OF INCOME TAX, BHUBANESWAR-1	JANMEAJAYA DASH VS	// 0 //
286	D-WP(C)/30355/2026 WP(C)/21412/2026	ROJALIN NESHA VS STATE OF ODISHA	ABHINASH PATRA VS	// 0 //
287	D-WP(C)/26657/2026 WP(C)/21413/2026	HARISANKAR PANIGRAHY VS STATE OF ODISHA	JINU RANI VS	// 0 //
288	D-WP(C)/29341/2026 WP(C)/21414/2026	KALPALATA SWAIN VS STATE OF ODISHA	SANTOSH KUMAR SWAIN VS	// 0 //
289	D-WP(C)/30670/2026 WP(C)/21415/2026	BISWARANJAN DAS VS STATE OF ORISSA	AUROBINDA SAHOO VS	// 0 //
290	D-WP(C)/30209/2026 WP(C)/21416/2026	RANJIT KUMAR BHUYAN VS STATE OF ODISHA	KRUSHNA CHANDRA RATH VS	// 0 //
291	D-WP(C)/26183/2026 WP(C)/21417/2026	MAMATA KUMARI NAYAK VS STATE OF ODISHA	SWAGAT KUMAR SAHU VS	// 0 //
292	D-WP(C)/30266/2026 WP(C)/21418/2026	TUSAR KANTA DAS VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// 0 //
293	D-WP(C)/30214/2026 WP(C)/21419/2026	RABINDRA KUMAR BARIK VS STATE OF ODISHA	KRUSHNA CHANDRA RATH VS	// 0 //
294	D-WP(C)/31091/2026 WP(C)/21420/2026	TAPAN KUMAR NAYAK VS STATE OF ODISHA	KULDEEP MOHANTY VS	// 0 //
295	D-WP(C)/28901/2026	DEBARAJ DALEI	NETRANANDA BISWAL	//

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	WP(C)/21421/2026	VS STATE OF ODISHA	VS	0 //
296	D-WP(C)/30977/2026	M/S SIDDHI VINAYAK OXYGEN, CUTTACK	RAKESH KUMAR MALLICK	//
	WP(C)/21422/2026	VS THE AUTHORISED OFFICER, BHUBANESWAR MAIN BRANCH, INDIAN OVERSEAS BANK, BHUBANESWAR	VS	0 //
297	D-WP(C)/29426/2026	BANAMALI SAHOO	NARESH CHANDRA JENA	//
	WP(C)/21423/2026	VS STATE OF ODISHA	VS	0 //
298	D-WP(C)/28945/2026	PRAVAT KUMAR SATPATHY	AUROBINDA SAHOO	//
	WP(C)/21424/2026	VS STATE OF ODISHA	VS	0 //
299	D-WP(C)/31146/2026	RAMESHWAR PRASAD SINGH MANDHATA	JAYDEEP PAL	//
	WP(C)/21425/2026	VS STATE OF ODISHA	VS	0 //
300	D-WP(C)/29365/2026	KISHORE KUMAR SWAIN	STHITI PRAGYAN SUNANDINI	//
	WP(C)/21426/2026	VS STATE OF ODISHA	VS	0 //
301	D-WP(C)/30669/2026	GOBINDA CHANDRA BAG	AUROBINDA SAHOO	//
	WP(C)/21427/2026	VS STATE OF ODISHA	VS	0 //
302	D-WP(C)/29443/2026	CHANDRAMANI DALABEHERA	KUNAL KUMAR SWAIN	//
	WP(C)/21428/2026	VS STATE OF ODISHA	VS	0 //
303	D-WP(C)/29953/2026	PUSPANJALI MISHRA	UPASIKA SAMANTARAY	//
	WP(C)/21429/2026	VS STATE OF ODISHA	VS	0 //
304	D-WP(C)/31007/2026	JHARANA MAHANTA	SANGRAM JENA	//
	WP(C)/21430/2026	VS STATE OF ODISHA	VS	0 //
305	D-WP(C)/31190/2026	AHALYA JENA	PRATIK NAYAK	//
	WP(C)/21431/2026	VS STATE OF ODISHA	VS	0 //
306	D-WP(C)/31046/2026	M/S PRIME AUTOMOBILES, RAYAGADA	SIDDHANT SARANGI	//
	WP(C)/21432/2026	VS	VS	0

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307	D-WP(C)/31008/2026 WP(C)/21433/2026	AUTHORIZED OFFICER, UNION BANK OF INDIA, JK ROAD RAYAGADA BRANCH, RAYAGADA RABINDRA KUMAR ROUL VS STATE OF ODISHA	SANGRAM JENA VS	// // 0 //
308	D-WP(C)/29246/2026 WP(C)/21434/2026	MUKTESWAR MOHANTA VS STATE OF ODISHA	KRUSHNA CHANDRA RATH VS	// 0 //
309	D-WP(C)/30144/2026 WP(C)/21435/2026	GAYATREE SAHOO VS STATE OF ODISHA	NIRANJAN LENKA VS	// 0 //
310	D-WP(C)/29925/2026 WP(C)/21436/2026	SHILA ROUTRAY VS STATE OF ODISHA	DIBYAJYOTI NAYAK VS	// 0 //
311	D-WP(C)/29670/2026 WP(C)/21437/2026	KISHOR TOPPO VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //
312	D-WP(C)/30116/2026 WP(C)/21438/2026	REENA KUMARI RANA VS STATE OF ODISHA	SATYABRATA PANDA VS	// 0 //
313	D-WP(C)/29957/2026 WP(C)/21439/2026	KANHU CHARAN DARJEE VS STATE OF ODISHA	UPASIKA SAMANTARAY VS	// 0 //
314	D-WP(C)/30076/2026 WP(C)/21440/2026	MANAGING COMMITTEE OF SHRI UGRESWAR U.P. SCHOOL, GORADIA, DHENKANAL VS STATE OF ODISHA	VIJAYASHREE BISWAL VS	// 0 //
315	D-WP(C)/31009/2026 WP(C)/21441/2026	RATNAKAR ROUT VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //
316	D-WP(C)/30442/2026 WP(C)/21442/2026	M/S AMAR UDYOG, ROURKELA VS SAROJ MANJARI DEVI	ARUNA NAYAK VS	// 0 //
317	D-WP(C)/26188/2026 WP(C)/21443/2026	MAHENDRA PRADHAN VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //

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318	D-WP(C)/29955/2026 WP(C)/21444/2026	DR.BRUNDABAN TRIPATHY VS STATE OF ODISHA	UPASIKA SAMANTARAY VS	// 0 //
319	D-WP(C)/30870/2026 WP(C)/21445/2026	BANA BIHARI PANI VS STATE OF ODISHA	BUDHIRAM DAS VS	// 0 //
320	D-WP(C)/30772/2026 WP(C)/21446/2026	SWARNALATA SAHU VS STATE OF ODISHA	SAMIR KUMAR MISHRA VS	// 0 //
321	D-WP(C)/31079/2026 WP(C)/21447/2026	SRI JAGANNATH SCHOOL OF NURSING, KALAHANDI VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// 0 //
322	D-WP(C)/31002/2026 WP(C)/21448/2026	JAGANNATH MANDAL VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //
323	D-WP(C)/31004/2026 WP(C)/21449/2026	PADMINI GURU VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //
324	D-WP(C)/28868/2026 WP(C)/21450/2026	CHANDRIKA NAIK VS STATE OF ODISHA	HRUDANANDA MOHAPATRA VS	// 0 //
325	D-WP(C)/30954/2026 WP(C)/21451/2026	PAPUN DASH VS STATE OF ODISHA	VS	// 0 //
326	D-WP(C)/20434/2026 WP(C)/21452/2026	SIDHARTH SANKAR RAY VS THE INSPECTOR IN CHARGE, TANGARPALLI POLICE STATION, TANGARPALLI	MANAS RANJAN KHATUA VS	// 0 //
327	D-WP(C)/31005/2026 WP(C)/21453/2026	BALABHADRA PRADHAN VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //
328	D-WP(C)/30552/2026 WP(C)/21454/2026	RASHMITA BALA PARIDA VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
329	D-WP(C)/30755/2026	RABINARAYAN DASH	MITRA RANJAN TRIPATHY	//

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	WP(C)/21455/2026	VS STATE OF ODISHA	VS	() //
330	D-WP(C)/30865/2026	LALITA PRADHAN	SUBHADUTTA ROUTRAY	//
	WP(C)/21456/2026	VS STATE OF ODISHA	VS	() //
331	D-WP(C)/30770/2026	ARCHHNA PANDEY	PADMANAVA JENA	//
	WP(C)/21457/2026	VS STATE OF ODISHA	VS	() //
332	D-WP(C)/25052/2026	SEEMANTA ENGINEERING COLLEGE, JHARPOKHARIA	ABHISHEK DASH	//
	WP(C)/21458/2026	VS STATE OF ODISHA	VS	() //
333	D-WPCRL/19908/2026	JHARANA PANDA@GEETA BEHERA	RAJIB BIHARI MISHRA	/ /0
	WPCRL/89/2026	VS STATE OF ODISHA	VS	() //
334	D-ABLAPL/14365/2026	BAYA @ SARAT BEHERA	AMLAN SHAKTI PAUL	ANGUL TOWN /1153 /2025
	ABLAPL/8113/2026	VS STATE OF ODISHA	VS	() //
335	D-ABLAPL/19875/2026	SK. RAFIK	AMULYA RATNA PANDA	KHUNTUNI /33 /2026
	ABLAPL/8114/2026	VS STATE OF ODISHA	VS	() //
336	D-ABLAPL/19919/2026	NARESH PALEI @ NARESH CHANDRA PALEI	BIJAY KUMAR BEHERA	BENTKAR (42 MOUZA) UPD CUTTACK
	ABLAPL/8115/2026	VS STATE OF ODISHA	VS	() //
337	D-ABLAPL/18309/2026	BIRABAR ROUT	SUSANTA KUMAR BARAL	ATHGARH /170 /2026
	ABLAPL/8116/2026	VS STATE OF ODISHA	VS	() //
338	D-ABLAPL/18761/2026	DILLIP KUMAR PUROHIT	ABHILASH MISHRA	SONEPUR /248 /2024
	ABLAPL/8117/2026	VS STATE OF ODISHA	VS	() //
339	D-ABLAPL/18874/2026	KALLAKURI GOLLA BABU	BIGYAN KUMAR SHARMA	LAXMISAGAR P.S. /297 /2020
	ABLAPL/8118/2026	VS STATE OF ODISHA	VS	() //
340	D-ABLAPL/20082/2026	MANAS RANJAN SAHOO	SAMARENDRA BAHADUR	LEPHRIPADA /190 /2022
	ABLAPL/8119/2026	VS	VS	()

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341	D-ABLAPL/20089/2026 ABLAPL/8120/2026	STATE OF ODISHA SANATANA PRADHAN VS	JYOTIRMAYA SAHOO VS	// BHARATPUR PS /411 /2026 ()
342	D-ABLAPL/19400/2026 ABLAPL/8121/2026	STATE OF ODISHA CHAITANYA SAMAL VS	CHIRANJIB ROUT VS	// SAMAL /158 /2026 ()
343	D-ABLAPL/20442/2026 ABLAPL/8122/2026	STATE OF ODISHA SK. GULAM MAHAMMAD @ BABU VS	ANITA SAHOO VS	// Bamapada (Industrial Area) /193 /2026 ()
344	D-ABLAPL/20100/2026 ABLAPL/8123/2026	STATE OF ODISHA PRASANT SRICHANDAN VS	JYOTIRMAYA SAHOO VS	// INDUSTRIAL ESTATE PS /111 /2026 ()
345	D-ABLAPL/19757/2026 ABLAPL/8124/2026	STATE OF ODISHA MANOJ KUMAR SAHOO VS	UMESH KUMAR LENKA VS	// MAHILA P.S. BUXIBAZAR /79 /2026 ()
346	D-ABLAPL/20102/2026 ABLAPL/8125/2026	STATE OF ODISHA INTAJ KHAN VS	AMULYA RATNA PANDA VS	// JALESWAR /323 /2026 ()
347	D-ABLAPL/19144/2026 ABLAPL/8126/2026	STATE OF ODISHA KANHA DALAI @ DALEI VS	BIKASH CHANDRA PARIJA VS	// BADACHANA /159 /2026 ()
348	D-ABLAPL/20104/2026 ABLAPL/8127/2026	STATE OF ODISHA KALIM KHAN @ AJIM KHAN @ KALIA VS	AMULYA RATNA PANDA VS	// DHENKANAL SADAR /580 /2022 ()
349	D-ABLAPL/20427/2026 ABLAPL/8128/2026	STATE OF ODISHA MANOJ KUMAR SAHOO VS	KARUNAKAR GAYA VS	// CHANDAKA P.S. /156 /2026 ()
350	D-ABLAPL/20494/2026 ABLAPL/8129/2026	STATE OF ODISHA PRAGATI PARASETH VS	SAROJ KUMAR ROUTRAY VS	// TUMUDIBANDHA /52 /2026 ()
351	D-ABLAPL/20163/2026 ABLAPL/8130/2026	STATE OF ODISHA SAMBIT KUMAR NAYAK VS	KSHIROD KUMAR PAHIL VS	// JAJPUR TOWN /289 /2026 ()
		STATE OF ODISHA		//

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352	D-ABLAPL/20161/2026 ABLAPL/8131/2026	RAJENDRA MIRDHA @ MANU VS STATE OF ODISHA	KHUSBU PANIGRAHI VS	/ /0 S.D.J.M.,BALASORE(Baleshwar) 2(A)CC/0000166/2025
353	D-ABLAPL/20203/2026 ABLAPL/8132/2026	SUBHAM ROUT VS STATE OF ODISHA	DEBASISH PATNAIK VS	CANTONMENT ROAD /207 /2026 () //
354	D-ABLAPL/20206/2026 ABLAPL/8133/2026	KUNA LENKA @ SANJAYA KUMAR LENKA VS STATE OF ODISHA	AKSHAYA KUMAR PANDEY VS	NISCHINTAKOILI /230 /2026 () //
355	D-ABLAPL/19426/2026 ABLAPL/8134/2026	AKASH MAHARANA VS STATE OF ODISHA	BHARAT BHUSAN ROUTRAY VS	KUJANGA /144 /2026 () //
356	D-ABLAPL/20271/2026 ABLAPL/8135/2026	BIJAY KUMAR BARIK VS STATE OF ODISHA	SIVA SANKAR CHAINI VS	BASUDEVPUR /139 /2026 () //
357	D-ABLAPL/20272/2026 ABLAPL/8136/2026	ABHAYA KUMAR SAHOO @ SAHU VS STATE OF ODISHA	SIVA SANKAR CHAINI VS	BASUDEVPUR /337 /2026 () //
358	D-ABLAPL/20274/2026 ABLAPL/8137/2026	DEEPAK KUMAR BARIK VS STATE OF ODISHA	SUJIT KUMAR DAS VS	CHANDRASEKHARPUR /605 /2026 () //
359	D-ABLAPL/20162/2026 ABLAPL/8138/2026	SUDAM CHANDRA DAS VS STATE OF ODISHA	KHUSBU PANIGRAHI VS	CHANDIPUR /92 /2026 () //
360	D-ABLAPL/20276/2026 ABLAPL/8139/2026	MD. RAFIK @ MD. RAFIQ VS STATE OF ODISHA	SIDHARTHA DAS VS	RUGUDI /147 /2025 () //
361	D-ABLAPL/20278/2026 ABLAPL/8140/2026	ASHISH MOHAPATRA VS STATE OF ODISHA	JAGANNATH BHUYAN VS	BALLIGUDA /159 /2026 () //
362	D-ABLAPL/20286/2026 ABLAPL/8141/2026	ABHISHEK PATRA VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	JODA /191 /2026 () //
363	D-ABLAPL/19686/2026	ASWINI KUMAR DAS	DIPANKAR ACHARYA	SUKINDA /125 /2026

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	ABLAPL/8142/2026	VS STATE OF ODISHA	VS	() //
364	D-ABLAPL/15468/2026 ABLAPL/8143/2026	FANI BHUSAN @ PHANI BHUSAN MANDAL VS STATE OF ODISHA	ASIT KUMAR JENA VS	KALIMELA /17 /2026 () //
365	D-ABLAPL/20288/2026 ABLAPL/8144/2026	CHIKUN MALIK @ SIKUN MALIK VS STATE OF ODISHA	JULIYAS PRASAD BEHERA VS	NIHALPRASAD /134 /2026 () //
366	D-ABLAPL/19694/2026 ABLAPL/8145/2026	JABIR KHAN VS STATE OF ODISHA	BASANTA KUMAR NAYAK VS	/ /0 J.M.F.C,R.UDAYAGIRI(Gajapati) 2(A)CC/0000051/2026
367	D-ABLAPL/20331/2026 ABLAPL/8146/2026	KANHU NAYAK VS STATE OF ODISHA	MANAS KUMAR CHAND VS	KHURDA MODEL /388 /2026 () //
368	D-ABLAPL/20375/2026 ABLAPL/8147/2026	MANAS RANJAN MOHANTY VS STATE OF ODISHA	PRASANT KUMAR BARIK VS	BONTH /193 /2026 () //
369	D-ABLAPL/20485/2026 ABLAPL/8148/2026	RAJANI SRICHANDAN VS STATE OF ODISHA	PARSURAM DAS VS	NIRAKARPUR /241 /2026 () //
370	D-ABLAPL/20332/2026 ABLAPL/8149/2026	BICHITRA NANDA SAHU VS STATE OF ODISHA	MANAS KUMAR CHAND VS	BARIPADA TOWN /235 /2025 () //
371	D-ABLAPL/20366/2026 ABLAPL/8150/2026	R.RAJESH @ RANGULA RAJESH VS STATE OF ODISHA	BISWAJIT PASAYAT VS	CHANDANPUR /264 /2025 () //
372	D-ABLAPL/20369/2026 ABLAPL/8151/2026	GANESWAR MAHAKUD VS STATE OF ODISHA	DURGA PRASAD PATTANAIAK VS	KEONJHAR TOWN /642 /2026 () //
373	D-ABLAPL/20372/2026 ABLAPL/8152/2026	GEDU PAPU @ RAMESH NAIK VS STATE OF ODISHA	RAJESH RANJAN SAHOO VS	KHANDAGIRI P.S. /443 /2020 () //
374	D-ABLAPL/20165/2026 ABLAPL/8153/2026	ANUJ SINGH VS	UMA SHANKAR PATEL VS	RAJGANGPUR /366 /2026 ()

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375	D-ABLAPL/20172/2026 ABLAPL/8154/2026	STATE OF ODISHA JAGABANDHU NAYAK VS	PARSURAM PANDA VS	// NAIKANI-DIHI /43 /2026 ()
376	D-ABLAPL/20182/2026 ABLAPL/8155/2026	STATE OF ODISHA GANAPATI MACHHA VS	SURYAKANTA DASH VS	// ORKEL /88 /2019 ()
377	D-ABLAPL/17904/2026 ABLAPL/8156/2026	STATE OF ODISHA ASHOK PANDA VS	SANJIT MISHRA VS	// SATYABADI /75 /2026 ()
378	D-ABLAPL/20186/2026 ABLAPL/8157/2026	STATE OF ODISHA SANGITA BEHERA @ SANGITA SWAIN VS	SANTOSH KUMAR MAHANTY VS	// GANGAPUR (BHANJANAGAR) /259 /2026 ()
379	D-ABLAPL/20202/2026 ABLAPL/8158/2026	STATE OF ODISHA LAXMAN MURMU VS	SURESH KUMAR JENA VS	// RASGOBINDPUR /205 /2026 ()
380	D-ABLAPL/20197/2026 ABLAPL/8159/2026	STATE OF ODISHA LAXMAN MURMU VS	SURESH KUMAR JENA VS	// RASGOBINDPUR /206 /2026 ()
381	D-ABLAPL/20200/2026 ABLAPL/8160/2026	STATE OF ODISHA MOHAN HARIJAN VS	ARIJEET MISHRA VS	// KUNDRA /39 /2026 ()
382	D-ABLAPL/19506/2026 ABLAPL/8161/2026	STATE OF ODISHA BISWAJIT BALIYAR SINGH VS	SANJIB KUMAR BHANJADEO VS	// BANKI /107 /2026 ()
383	D-ABLAPL/19627/2026 ABLAPL/8162/2026	STATE OF ODISHA RUDRA SATNAMI VS	DEBABRATA DASH VS	// DHARAMGARH /337 /2025 S.D.J.M.-CIVIL JUDGE (JD),DHARAMGARH /CT/0000721/2025
384	D-ABLAPL/20188/2026 ABLAPL/8163/2026	STATE OF ODISHA BIPIN KUMAR SWAIN VS	SANTOSH KUMAR MAHANTY VS	// GANGAPUR (BHANJANAGAR) /259 /2026 ()
385	D-ABLAPL/19629/2026 ABLAPL/8164/2026	STATE OF ODISHA SURESH KUMAR SAHOO VS	DEBABRATA DASH VS	// BYREE /160 /2026 ()
		STATE OF ODISHA		//

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386	D-ABLAPL/20194/2026 ABLAPL/8165/2026	SANU BARIK @ SATYABRATA BARIK VS STATE OF ODISHA	BASANTA KUMAR BARIK VS	BASTA /344 /2026 () //
387	D-ABLAPL/19634/2026 ABLAPL/8166/2026	ANITA SAHOO VS STATE OF ODISHA	DEBABRATA DASH VS	BYREE /160 /2026 () //
388	D-ABLAPL/19881/2026 ABLAPL/8167/2026	SIDHANTA KUMAR SAHOO @ SIDHARTH KUMAR SAHOO @ SIDHU VS STATE OF ODISHA	BIKASH CHANDRA PARIJA VS	BARI RAMCHANDRAPUR /253 /2026 () //
389	D-ABLAPL/20077/2026 ABLAPL/8168/2026	PRAKASH HANTAL VS STATE OF ODISHA	SARBESWAR SAHOO VS	SUNABEDA /149 /2021 () //
390	D-ABLAPL/20382/2026 ABLAPL/8169/2026	SONALISHA PATASANI VS STATE OF ODISHA	BISWAJIT PASAYAT VS	CHANDAKA P.S. /298 /2026 () //
391	D-ABLAPL/19663/2026 ABLAPL/8170/2026	LAXMIKANTA SAMAL VS STATE OF ODISHA	SUSANT KUMAR JENA VS	CHOUDWAR /20 /2026 () //
392	D-ABLAPL/20420/2026 ABLAPL/8171/2026	BHABANI SANKAR DAS VS STATE OF ODISHA	DEEPAK KU SAHOO VS	/ /0 () //
393	D-ABLAPL/20409/2026 ABLAPL/8172/2026	BAIKUNTHA SAMAL VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	CHOUDWAR /434 /2026 () //
394	D-ABLAPL/20417/2026 ABLAPL/8173/2026	SK JALALUDDIN VS STATE OF ODISHA	KHUSBU PANIGRAHI VS	BALASORE TOWN /216 /2026 () //
395	D-ABLAPL/20117/2026 ABLAPL/8174/2026	SANATANA PRADHAN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BHARATPUR PS /378 /2026 () //
396	D-ABLAPL/19568/2026 ABLAPL/8175/2026	VIJAYA KUMAR VS STATE OF ODISHA	MANOJ KUMAR NAYAK VS	CYBER CRIME AND ECO. OFFENCE, CU () //
397	D-ABLAPL/20071/2026	SUMATI PATRA	SURYAKANTA DWIBEDI	BALASORE TOWN /339 /2025

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	ABLAPL/8176/2026	VS STATE OF ODISHA	VS	() //
398	D-ABLAPL/19574/2026 ABLAPL/8177/2026	RADHESHYAM MAHAKUR @ RADHASHYAM MAHAKUD VS STATE OF ODISHA	RAJJEET ROY VS	S.P.(CID-CRL),CUTTACK /18 /2017 S.D.J.M.,BHUBANESWAR(Khordha) CT/0004689/2017